

MOST URGENT

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
(DEPARTMENT OF POWER)
DELHI SECRETARIAT 8TH LEVEL, B-WING,
I.P.ESTATE NEW DELHI – 110002

No.F.11(130)/2018/VS/Power/ 2623

Dated:- 3-8-2018

To

The Dy. Secretary (Legislation),
Question Branch,
Delhi Vidhan Sabha,
Old Secretariat
Delhi – 110054

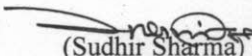
Sub: Starred Question No.05

Sir,

Please find enclosed copy of reply of the Starred Question No.05 for 06.08.2018 (100 Copies each along with a data in PDF File Format in pen drive) for your kind information and further necessary action at your end please.

Yours faithfully,

Encl. As above


(Sudhir Sharma)
Dy. Secretary (Power)

Copy to:-

1. The Director, Directorate of Information and Publicity Department, Delhi Vidhan Sabha, Old Secretariat, Delhi - 110054 (150 Copies)
2. The OSD to Minister of Power, GNCTD

विभाग का नाम :- ऊर्जा विभाग
विभाग का पता :- आठवां तल, बी विंग, दिल्ली सचिवालय

तारांकित प्रश्न संख्या-05

दिनांक :- 06.08.2018

प्रश्नकर्ता श्री कर्नल देवेन्द्र सहरावत

क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

	प्रश्न	उत्तर
क)	क्या यह सत्य है कि ऊपर से गुजरने वाली हाई टेंशन वायर के कारण लोगों के जान माल को भारी खतरा है,	जी हाँ, केन्द्रीय विद्युत प्राधिकरण के नियमों के अनुसार अनिवार्य क्षेतिज और ऊर्ध्वाधर दूरी न रखने पर हाई टेशन वायर लोगों व उनकी संपत्ति के लिए खतरा उत्पन्न कर सकती है।
ख)	क्या यह भी सत्य है कि विभाग और डिस्कॉम को जन प्रतिनिधियों के माध्यम से इन तारों को हटाने के बहुत से आवेदन प्राप्त हुए हैं,	जी हाँ, जन प्रतिनिधियों से इन लाइनों को स्थानांतरित करने के लिए कई अनुरोध प्राप्त हुए हैं।
ग)	विधायक निधि में प्रचुर राशि की उपलब्धता को देखते हुए क्या सरकार का इन तारों को शिफ्ट करने पर आने वाले व्यय को वहन करने का प्रस्ताव है,	जी हाँ।
घ)	यदि हां, तो उसका विवरण क्या है, और	तारों की शिफ्टिंग के व्यय वहन के बारे में ऊर्जा विभाग की नीति की कापी संलग्न है। (संलग्नक क)
ङ)	यदि नहीं, तो उसके क्या कारण हैं?	उपरोक्तानुसार लागू नहीं होता।

(वर्षा जोशी)
सचिव (ऊर्जा)

Varsha Joshi
Secretary(Power)

Handwritten signature/initials

**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
(DEPARTMENT OF POWER)
DELHI SECRETARIAT, 8TH LEVEL B-WING
NEW DELHI-110002**

No: F.11 (09)/2007/Power/2609-2619

Dated: 03rd August, 2018

ORDER

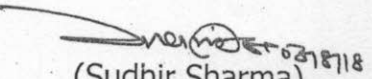
**Sub: Policy on the shifting of HT (11KV, 33KV & 66KV) / LT400V)
Electricity Transmission Lines posing threat to human lives –
Modification of Cabinet decision No.1588 dated 09.11.2009 thereof.**

The Council of Ministers, Govt. of NCT of Delhi vide decision no. 2604 dated 31.07.2018 on the subject cited above has considered and approved the following in respect of the existing policy on shifting of HT/LT Lines:

- i. In case of colonies set up under 20 point programme in the rural area, the shifting of HT/LT lines would be done through the fund of Govt. from the budget of Power Department which would provide for 100% of the cost of shifting.
- ii. In respect of other rural areas, like Lal Dora areas and extended Lal Dora areas, the cost of shifting of HT/LT lines would also be made from the funds of Govt. from the budget of Power Department which would provide for 100% of the cost of shifting.
- iii. In respect of farmhouses, the entire cost of shifting will be borne by the affected consumers. In case of farmers other than farmhouse owners, 100% of the cost of shifting is to be borne by Govt. from the budget of Power Department.
- iv. In respect of regularized unauthorized colonies including urbanized villages and resettlement colonies, 100% of the cost of shifting is to be borne by Govt. from the budget of Power Department.
- v. In case of HT/LT lines passing through Government Institutions, public authority buildings, schools, hospitals, colleges of public nature and

which are owned by the government, 100% of the funding would be met by the concerned department/ agency for shifting of the lines.

- vi. In case of private institutions of a public nature like educational and health institutions etc., 100% of the cost of shifting is to be borne by the concerned institution.
- vii. Scope of the policy of HT/LT lines will include the HT transmission lines of 11KV, 33KV as well as 66KV and LT lines of 400V.


(Sudhir Sharma)
Dy. Secretary (Power)

Copy to :-

1. Pr. Secretary to Lt. Governor, Delhi.
2. Spl. Secretary to the Chief Minister, Delhi.
3. Council of Ministers, GNCTD
4. All MLAs, GNCTD
5. SO to Chief Secretary, GNCTD
6. Addl. Chief Secretary, GNCTD
7. All Pr. Secretaries / Secretaries, GNCTD
8. Pr. Secretary (UD), GNCTD
9. Secretary, DERC
10. Dir (O), DTL
11. CEOs, BRPL, BYPL & TPDDL